

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

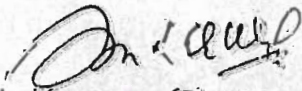
No: 82

Dated: 30.04.2014

In the interest of administration, following promotions/regularization are hereby made:

1. Ms. Nazia Chowhan, Sh. Zulfi Javeed Ahmad Tantray, Sh. Hilal Yousuf, and Ms. Bilquees, Readers, are promoted as Bench Secretaries, against available vacancies.
2. Promotion of Sh. Karam Chand as Private Secretary is regularized w.e.f. 28.07.2008.
3. Promotion of Sh. Muzamil Qadir as Private Secretary is regularized from the date of his having been placed in the said post i.e. w.e.f. 28.07.2008.

By Order


(Suresh Kumar Sharma)
Registrar General

No: 2091-2110/65

Dated: 30.04.2014

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court Wing Jammu/Srinagar,
6. Chief Accounts Officer, High Court of J&K, Main Wing, Jammu,
7. Accounts Officer, High Court Wing Jammu/Srinagar,
.....for information and necessary action.
8. Mr. _____,
.....for information and necessary compliance.
9. Incharge NIC for uploading the same.
10. Office file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

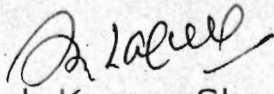
ORDER

No: 83

Dated: 30.04.2014

In the interest of administration, Sh. Abdul Rajab Dar and Sh. Kewal Krishan, Orderlies are hereby promoted as Jamadars against the available posts.

By Order


(Suresh Kumar Sharma)
Registrar General

No: 2/01-2110/N67
Copy to the:-

Dated: 30.04.2014

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court Wing Jammu/Srinagar,
6. Chief Accounts Officer, High Court of J&K, Main Wing, Jammu,
7. Accounts Officer, High Court Wing Jammu/Srinagar,
.....for information and necessary action.
8. Mr. _____,
.....for information and necessary compliance.
9. Incharge NIC for uploading the same.
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Registrar General